

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMADKHAN): Maruti Udyog Ltd. has produced over 20,000 cars and 2000 vans during 1984-85 against the total target of 20,000 vehicles. Company is making endeavours to manufacture 36000 cars and 12000 vans during the year 1985-86. The production will be further stepped up in the subsequent years with a view to meeting the demand.

Policy towards developing Indian Brand names

1835. SHRI D.P. JADEJA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the policy of Government towards developing Indian Brand names with the emphasis on new technology and upgrading of Industry so that one day we can compete with International Brands; and

(b) Government's plan to see that Indian Brands develop with or without foreign technology ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). For developing Indian Brand names, use of foreign brand names is discouraged. As a general policy, foreign brand names are not ordinarily allowed for use on products for internal sales, although there is no objection to their use on products to be exported. A condition to this effect is being incorporated in all approvals for foreign collaborations.

Setting up of a tyre factory by Birlas in Orissa

1836. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have allowed Birlas to enter into the field of Tyre Industry by pumping Rs. 90 crores in a factory to be set up in Orissa;

(b) whether this Industry is already over-saturated with excess capacity;

(c) if so, the consideration which weighed with Government in clearing this project ;

(d) whether the new tyre unit is to be set as a division of Kesoram Industries and losses made in it can be set off against the profits of the rest of the divisions of Kesoram, giving tax benefits; and

(e) whether this aspect was taken into consideration while issuing the letter of intent to Kesoram Industries ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) M/s. Kesoram Industries and Cotton Mills Ltd. belonging to Birla Group has been issued with a letter of intent for the manufacture of tyres/tubes at Bala-sore (a backward district categorised 'A') in the State of Orissa.

(b) and (c). The application of M/s. Kesoram Industries and Cotton Mills Ltd. was duly examined from all angles including capacity build-up required to meet projected demand at the end of Seventh Five Year Plan and the provisions of the MRTP Act before grant of letter of intent.

(d) and (e) : The Application was submitted in the name of M/s. Kesoram Industries and Cotton Mills Ltd and the letter of intent was issued accordingly.

[Translation]

Encroachment on land in Danapur Cantonment Area

1837. SHRI ABDUL HANNAN ANSARI : Will the Minister of DEFENCE be pleased to state :

(a) whether in Danapur cantonment areas the local people have encroached upon large tracts of land between sector 4 and sector 7 ;

(b) whether the cantonment employees have encroached upon the land between the bus stand and Marshal Bazar ; and

(c) whether Government propose to take action to remove the encroachment and to punish the guilty ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) Yes, Sir.

(b) No, Sir.

(c) Yes, Sir.

[English]

Hindi Officers and Hindi Translators in Posts and Telegraph Department

1838. SHRI BANWARI LAL BAIRWA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether he is aware that Posts and Telegraphs Department has borrowed some Hindi Officers and Senior Hindi Translators from Advance Level Telecom. Training Centre, Ghaziabad ;

(b) if so, the reasons for borrowing them from Circle Office while a separate Hindi Unit is already working in the Directorate ;

(c) the terms and conditions of borrowing these officials from Advance Level Telecom. Training Centre;

(d) whether it is proposed to absorb them in the Posts and Telegraphs Directorate ; and

(e) from where these officials are drawing pay and allowances, the head thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b). Yes, Sir. One Hindi Officer and three Senior Hindi Translators have been brought from Advance Level Telecom. Training Centre, Ghaziabad to P&T Directorate.

P&T is required to bring out about 60 Code Books and Manuals at suitable intervals. In course of time these Codes and Manuals required a large-scale revision and additions. In view of this, a Codes and Manuals Revision Cell consisting of 30 officers/officials was set up vide orders dated 1.9.1982. This cell stands sanctioned for a period of 3 years.

At the time of the constitution of this Cell an independent complement of staff for Hindi translation of the revised Codes and

Manuals was not provided. Since under the Official Language Act, these are required to be punished both in Hindi and English, the Department tried to utilise the services of Hindi Translators in the Hindi Section of the Directorate as well as in Hindi Section of some of the field units located, nearby. It was in this context that the services of the Hindi Section of Advance Level Telecom. Training Centre, Ghaziabad have been utilised.

(c) and (e). The staff brought from ALTTC continue to be borne on the strength of ALTTC Ghaziabad from where they draw their pay and allowances under usual Head.

(d) No Sir. There is no proposal to absorb them in P&T Directorate. Their Headquarters will be shifted again to ALTTC, Ghaziabad after the completion of this work.

Preconditions for sale of Arms and Military Equipment to India by USA

1839. SHRI BHOLA NATH SEN : Will the Minister of DEFENCE be pleased to state:

(a) whether the United States of America has attached some preconditions for sale of arms and military equipment to India ;

(b) if so, what are these preconditions; and

(c) whether these preconditions are also attached by the United States in cases of sale of arms to other countries particularly Pakistan ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) No, Sir.

(b) & (c) Do not arise.

Losses suffered by IDPL

1840. SHRI MOOL CHAND DAGA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that as on 31st March, 1984 the cumulative loss of the Indian Drugs and Pharmaceuticals Limited was Rs. 11,716.29 lakhs representing 125.42 per cent of the paid-up capital of the Company of Rs.9341.33 lakhs;